

*[Translation]***Extradition Treaty with Pakistan**

783. SHRI DILEEPBHAI SANGHANI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there is any proposal to sign an extradition treaty with Pakistan; and

(b) if so, the details thereof and the progress made in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) No, Sir.

(b) Does not arise.

*[English]***Financial Position of Bihar and Orissa SEBs**

785. SHRI NITISH KUMAR: Will the Minister of POWER be pleased to state:

(a) whether the state Electricity Boards of Bihar and Orissa have become financially unviable and their Power plants are obsolete; and

(b) if so, the details thereof and the steps proposed to be taken to make these Boards financially viable and to modernise their power plants?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU): (a) The financial results of Bihar and Orissa State Electricity

Boards during the years 1990-91 and 1991-92 were as under:

(Rs. in crores)

	1990-91	1991-92
BSEB	(-) 178.89	(-) 113.72
OSEB	(+) 24.52	(+) 24.74

The above Electricity Boards have not declared any power plants as obsolete, though a few of their plants have completed the useful technical life, requiring Renovation & Modernisation. These include 3 units of Patratu of BSEB, and 3 units of Talcher and 4 units of Hirakud of OSEB.

(b) In order to improve the performance of the state Electricity Boards, an Action plan was adopted in the power Ministers' Conference held in January 1993 which provides for periodical revision of tariff, gradual reduction of T&D loss, improvement in PLF etc. Bihar and Orissa State Electricity Boards have revised their tariff with effect from 1-7-93 and 7-9-93 respectively. Further, Orissa Govt. has converted a part of its loan to the State Electricity Board into equity while Govt. of Bihar has waived the interest of loans in lieu of repayment of RE subsidy.

Central Government has also approved Renovation & Modernisation schemes in respect of the old generating units in both Electricity Boards which are under implementation.

New Scheme for Road Accident Victims

786. SHRI SARAT PATTANAYAK: Will the Minister of SURFACE TRANSPORT be pleased to state: